

X

C.A.No. 2050-2052 OF 1996

ITEM No. 115(MM) Court No. 3

SECTION XIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NOS. 2050-2052 OF 1996

BATIARANI GRAMIYA BANK APPELLANT (S)

VERSUS

PALLABKUMAR & ORS. RESPONDENT (S)

(With office report)

Date : 31/08/2003 This/These Appeal(s) was/were listed for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.B. SHAH

HON'BLE DR. JUSTICE AR. LAKSHMANAN

For Appellant (s)Mr. K.V. Viswanathan, Adv.  
Mr. K.V. Venkataraman, Adv.

For Respondent (s)Mr. Vinoo Bhagat, Adv.

Mr. Abhijit Sengupta, Adv.

UPON hearing counsel, the Court made the following

O R D E R

Not to be taken up next week.

KALYANI (JANKI BHATIA)  
COURT MASTER